

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO: 1813**

TO BE ANSWERED ON 25th November, 2016/AGRAHAYANA 4,1938(SAKA)

Swachh Bharat Kosh.

**1813. SHRI CHANDRA PRAKASH JOSHI:
SHRI HARI OM PANDAY:
SHRI MANOJ TIWARI:
DR. RATNA DE (NAG):
SHRI V. PANNEERSELVAM:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has mooted any proposal to give incentive to donate in Swachh Bharat Kosh under Corporate Social Responsibility (CSR) funding;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the extent to which the said move is likely to boost the CSR support in the aforesaid Kosh?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)**

- (a)&(b): Yes Sir. The contributions to Swachh Bharat Kosh (SBK) can be included by companies towards Corporate Social Responsibility (CSR) funds under the Companies Act, 2013.
- (c): The extent by which donations in SBK will increase due to CSR support will depend on the contributors.
